

Resolution re: BHADRA 12, 1951 (SAKA)

*Reference of 6494,
the Tibet Issue
to the U.N.O.*

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): It can be taken up on Monday.

Mr. Deputy-Speaker: On Monday it can be taken up.

have already been taken up and 1 hour and 32 minutes are left for its further discussion today.

Shri Braj Raj Singh may continue his speech.

But there is one thing that I might say in the beginning. There is such a large number of hon. Members who have expressed their desire to speak that the time they take should be limited to the minimum. I think ten minutes each might be enough.

Shri P. K. Deo (Kalahandi): Sir you promised that the time would be extended by say, one hour.

That is within the discretion of the Chair.

Mr. Deputy-Speaker: I will look into it if I have given any promise. But even then the time-limit would be ten minutes

Shri Shree Narayan Das (Darbhanga): There are some amendments of which notice has been given.

Mr. Deputy-Speaker: I am sorry that I forgot them. But the reason for that was that they were all beyond the scope of this Resolution. Shri P. K. Deo's amendment says that for the word 'refer' substitute 're-open'. That would not be covered. Then he says that after the words 'Tibetan issue' add the words 'and refer the Chinese aggressive in roads to India'. That would be out of order as it is beyond the scope of this Resolution. We cannot refer to a friendly country in such a manner. Then there is Shri Shree Narayan Das' amendment. That also refers to certain matters that ought not to be brought in this Resolution. I will give them an opportunity to speak and I think that is all that they want.

Dr. Gehekar (Yeotmal): My amendment is also there.

15.34 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-NINTH REPORT

Sardar A. S. Saigal (Janjgir): Sir, I beg to move that this House agrees with the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd September, 1959

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd September, 1959."

The motion was adopted

15.35 hrs.

RESOLUTION RE: REFERENCE OF THE TIBET ISSUE TO THE UNO— contd.

Mr. Deputy-Speaker: The House will now resume further discussion of the Resolution moved by Shri Atal Bihari Vajpayee on the 21st August, 1959 regarding reference of Tibet issue to the UNO.

Out of 2 hours allotted for the discussion of the Resolution, 26 minutes

213 LSD—7.